

Forty-eighth Report (Sixteenth Lok Sabha) on Demands for Grants (2018-19) in respect of Ministry of Panchayati Raj;

- (v) Action Taken by the Government on the recommendations contained in Chapter-I and final replies included in Chapter-V of the Fifty-fifth Report (Sixteenth Lok Sabha) on the recommendations of the Department-related Parliamentary Standing Committee on Rural Development contained in its Forty-seventh Report (Sixteenth Lok Sabha) on Demands for Grants (2018-19) in respect of Department of Land Resources (Ministry of Rural Development);
- (vi) Action Taken by the Government on the recommendations contained in Chapter-I and final replies included in Chapter-V of the Fifty-sixth Report (Sixteenth Lok Sabha) on the recommendations of the Department-related Parliamentary Standing Committee on Rural Development contained in its Fifty-first Report (Sixteenth Lok Sabha) on "Swachh Bharat Mission- Gramin in States/UTs" in respect of erstwhile Ministry of Drinking Water & Sanitation presently Department of Drinking Water & Sanitation under the Ministry of Jal Shakti; and
- (vii) Action Taken by the Government on the recommendations contained in Chapter-I and final replies included in Chapter-V of the Fifty-seventh Report (Sixteenth Lok Sabha) on the recommendations of the Department-related Parliamentary Standing Committee on Rural Development contained in its Fiftieth Report (Sixteenth Lok Sabha) on "Improvement in the functioning of Panchayats" in respect of Ministry of Panchayati Raj.

STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the Three Hundred and Thirty-Eighth Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forests and Climate Change

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE;

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY; AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Sir, I lay a statement regarding Status of implementation of recommendations contained in the Three Hundred and Thirty-eighth Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2020-21) pertaining to the Department of Space.

- I. Status of implementation of recommendations /observations contained in the Sixth and the Seventh Report of the Department-related Parliamentary Standing Committee on Information Technology**

- II. Status of implementation of recommendations contained in the Three Hundred and Thirteenth Report of the Department-related Parliamentary Standing Committee on Education**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shri Dhotre Sanjay Shamrao, I lay the following statements regarding:—

- (i) Status of implementation of recommendations/observations contained in the Sixth Report of the Department-related Parliamentary Standing Committee on Information Technology on Demands for Grants (2020-21) pertaining to the Department of Telecommunication, Ministry of Communications.

 - (ii) Status of implementation of recommendations/observations contained in the Seventh Report of the Department-related Parliamentary Standing Committee on Information Technology on Demands for Grants (2020-21) pertaining to the Department of Posts, Ministry of Communications.

 - (iii) Status of implementation of recommendations contained in the Three Hundred and Thirteenth Report of the Department-related Parliamentary Standing Committee on Education on Demands for Grants (2020-21) of the Department of Higher Education, Ministry of Education.
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